

The House reassembled at six of the clock,
Mr. DEPUTY CHAIRMAN in the Chair.

THE BUDGET (GENERAL), 1960-61

THE MINISTER OF REVENUE AND CIVIL
EXPENDITURE (DR. B. GOPALA REDDI) :
Sir, on behalf of the Finance Minister, I beg to
lay-on the Table a statement of the estimated
receipts and expenditure of the Government
of India for the year 1960-61.

DR. H. N. KUNZRU (Uttar Pradesh) :
Before the House adjourns, I should like to
draw your attention to the fact that the
Finance Ministry has given us only one day
for the study of all the papers that will be
given to us today. Is it fair, Sir, to ask us to
study these papers in a day?

MR. DEPUTY CHAIRMAN: The debate
will begin on Thursday instead of
Wednesday.

DR. H. N. KUNZRU: That means two
days.

MR. DEPUTY CHAIRMAN: It is 2^{1/2} days.

DR. H. N. KUNZRU: Suppose Dr. Gopala
Reddi were not a Minister and he was asked
to study all the documents that will be given
to us today in two days. Could he do it in
spite of his knowledge of finance which is

much better than ours? I suggest, therefore,
that in future more time should be given to us
in order to enable us to make a proper study
of the papers that the Government supplies.

SHRI BHUPESH GUPTA (West Bengal):
Sir, in this connection I also addressed a letter
to the Chairman this morning pointing out the
difficulties to which the hon. Member has
referred. You said we are getting 2^{1/2} days.
Just now we are going. Tomorrow and the day
after we have to participate in the discussion
here. We have practically no time to study
these documents. I entirely associate myself
with the sentiments expressed by Dr. Kunzru.
It seems that the Finance Ministry do not take
into account the problems and the difficulties
that we may be facing. Many Congress
Members also have spoken to me privately
about this matter. They share our views in this
matter. I request you, Sir, still to consider this
matter and have a provision for more time in
this session. In spite of our request, if it comes
to that, we have to submit, but it is not fair by
us.

MR. DEPUTY CHAIRMAN: The House
stands adjourned till 11 A.M. tomorrow.

The House then adjourned at two
minutes past six of the clock till
eleven of the clock on Tuesday, the
1st March 1960.